

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 17/2022

D.S. KATARA

APPLICANT

VERSUS

GNCT OF DELHI & ORS.

RESPONDENTS

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Through

Date: 01.11.2025

Place: New Delhi

*Priyanka*  
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COMPLAINCE AFFIDAVIT ON BEHALF OF DJB  
MOST RESPECTFULLY SHOWETH:-

1. I, Kaushal Raj Sharma S/o Ram Gopal Shram age 47 Years, posted as CEO in Delhi Jal Board and thereby competent to swear this affidavit on behalf of Delhi Jal Board.
2. That in compliance with the directions passed by the Hon'ble Tribunal vide order dated 15.09.2025, the present explanatory note is being submitted on behalf of the answering respondent to elaborate the status report previously filed before this Hon'ble Tribunal.



**Land Possession Received:-** It is respectfully submitted that the Delhi Jal Board (DJB) has obtained possession of the land required for the project. As recorded in the latest status report, land measuring 250 sqm at Khasra No. 660, Rangpuri Village, earmarked

for the construction of the Sewage Pumping Station (SPS), has been formally handed over to DJB by the Delhi Development Authority (DDA) on 30.09.2025. This handover signifies completion of the first step of project implementation, i.e., securing the site for the proposed sewage infrastructure. With the possession of the land in Rangpuri, DJB is now positioned to proceed with the development activities linked to the proposed 6 MGD Sewage Treatment Plant (STP) and associated sewerage works.

**4. DPR Preparation and Approval:-** A Detailed Project Report (DPR) has been prepared and subsequently revised following a gap analysis that considered the sewage load and coverage areas. The capacity of the STP has been enhanced to 6 MGD, and the revised DPR and cost estimate have been submitted by the appointed consultant — M/s TTI Consulting Engineers Pvt. Ltd. The revised estimate is presently under final checking by the competent authorities in DJB. The DPR encompasses detailed engineering designs, cost projections, and layouts for the STP, SPS, and sewer network. Upon final approval, this DPR will serve as the foundational document for initiating the tendering process.



**5. Funds Allocation and Financial Clearances:-** The status report indicates that DJB is actively pursuing financial formalities. It notes

that "certain procedural and financial formalities are under consideration". In practical terms, this means that while the project is sanctioned, some clearances (such as allocation of budget or waiver of pending liabilities) are pending. To address this, DJB has written to the relevant departments seeking necessary approvals. For example, letters have been issued requesting waiver of interest/financial liabilities to ensure smooth project funding. These communications show DJB's efforts to clear any financial bottlenecks. Once these financial issues are resolved, the required funds for the STP/SPS scheme will be officially released by the Government of NCT of Delhi.

**6. Tendering Process:**-Following DPR approval, DJB shall float an e-tender for the construction of the 6 MGD STP, and associated works. Based on the implementation schedule provided in the status report, the award of work is expected within four months, i.e., by 28.02.2026. The e-tendering stage will include the publication of tender documents, evaluation of bids, and award of contract to the successful bidder, in accordance with DJB's procurement norms. This process is aimed to ensure transparency and timely commencement of the construction phase.



### 7. Project Completion Timeline (2 Years from Work Order):

As per the project schedule furnished in the status report, the construction work is expected to be completed within 18 months from the date of award. Accordingly, the likely date of completion is 31.08.2027. This timeframe corresponds with the consultant's supervision period and the execution plan for the STP and SPS at Rangpuri. Once commissioned, the project will enable the collection and treatment of all sewage from the area at the proposed 6 MGD STP, thereby significantly reducing the pollution load entering the River Yamuna.

**8. Compliance and Reporting:-**DJB emphasizes that it will ensure strict compliance at every stage and keep the Tribunal updated. The consultant's work is to be executed under DJB's supervision, with designated officials overseeing progress. DJB commits to monitoring all milestones – land development, DPR finalization, tendering and construction – as per contractual terms. Moreover, as assured in the status report, DJB *"shall be kept apprised of further progress in subsequent status reports"*. In practice, DJB will file periodic (for example, quarterly) status reports with the Tribunal detailing the progress on land development, fund utilization, tendering and



construction. This will allow the Hon'ble Tribunal to monitor compliance with its orders and the project's advancement.

9. In view of the above progress and commitments, DJB respectfully submits that the Hon'ble Tribunal may dispose of the present application, subject to the condition of ongoing oversight. DJB has now secured land, appointed a consultant, and initiated financial and procedural steps to execute the STP/SPS scheme as directed. All requisite actions for timely completion are being taken. As committed, DJB will continue to report on progress. DJB therefore prays that this case be disposed, with liberty to the Tribunal to call periodic status reports on the project. Such reports will allow the Tribunal to remain informed of project milestones and DJB's compliance with its directions.



**DEPONENT**



**VERIFICATION**

Verified on solemn affirmation at New Delhi 01 NOV 2025 of this \_\_\_\_\_ day of 2025 that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

**ATTESTED**

**NOTARY PUBLIC  
(INDIA)**

*Priyanka Swami*

*D/4476/10*

**I identified the deponent who  
has signed in my presence**

**01 NOV 2025**



**DEPONENT**

**Date: 01.11.2025**

**Through**



**Place: New Delhi**

**PRIYANKA SWAMI**

ADVOCATE

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